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Section in Taking over Fabrication India Aluminium Corporation, J.K. Nagar

JYOTIRMOY BOSU: 1783. SHRI Will the Minister of STEEL MINES be pleased to state:

- (a) whether the fabrication section of Indian Aluminium Corporation (J.K. Nagar, West Bengal) which remained closed for several years, has been taken over by Government;
- (b) if so, whether work has already started:
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) The management of the industrial undertaking of the Aluminium Corporation of India located at Jaykay Nagar, Asansol has been taken over by the Government.

- (b) No, Sir.
- (c) Does not arise.
- (d) Agreement with labour for restart of fabrication section is being negotiated.

12 hrs.

PAPERS LAID ON THE TABLE

REPORT ON FATAL ACCIDENT IN KUKDA LIMESTONE MINE, ANNUAL REPORT OF CENTRAL COAL MINES RESCUE STATIONS COMMITTEE, DHANBAD FOR 1975-76 AND MINES (AMDT.) RULES, 1978

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table: -

(1) A copy of the Report (Hindi and English versions) on fatal accident at Kukda Limestone Mine of

West Suket Cooperative Labour Contractors Society Limited. [Placed in Library. See No. LT-2919/78].

- (2) A copy of the Annual Report (Hindi and English versions) of the Central Coal Mines Rescue Stations Committee, Dhanbad for the year 1975-76. [Placed in Library. See No. LT-2920/781.
- (3) A copy of the Mines (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 557(E) in Gazette of India dated the 18th November, 1978, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT-2921/78].

INDIAN TELEGRAPH (2ND AMDT.) RULES, 1978

संचार मंत्री (श्री बुज लाल वर्मा): मैं निम्नलिखित पत्न की एक प्रतिलिपि सभा पटल पर रखना है।

भारतीय तार ऋधिनियम, 1885 की धारा 7 की उपधारा (5) के अन्तर्गत भारतीय तार (दूसरा संशोधन) नियम, 1978 (हिन्दी तथा ध्रयेजी संस्व - ण) की एक प्रति जो दिनांक 9 सितम्बर, 1978 के भारत के राजपत में ग्रधिसचना संख्या सा० मां० नि० 1110 में प्रकाशित हुए थे। [Placed in Library. See No. LT-2922/

NOTIFICATION UNDER ESSENTIAL COMMO-DITIES ACT, 1955 WITH STATEMENT FOR DELAY, REVIEW AND ANNUAL REPORT OF KUDREMUKH IRON ORE CO. LTD., BANGA-LORE FOR 1977-78 AND NOTIFICATION RE-MINING OPERATIONS IN JAMMU AND KASHMIR STATE

इस्पात ग्रीर खान मंत्रालय में राज्य मंत्री (भी करिया मुख्डा) : मैं निम्नलिखित पत्न सभा पटल पर रखता हं:

(1) ग्रावश्यक वस्तु ग्रधिनियम, 1955 की धारा 3 की उपधारा (6) के अन्तर्गत निम्नलिखित अधिसूचनाओं